

COURT - I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 316 of 2013 &
IA no. 412 of 2013**

Dated: 2nd September, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s. Wardha Power Co. Ltd.

...Appellant (s)

Versus

**Maharashtra Electricity Regulatory
Commission & Ors.**

...Respondent(s)

Counsel for the Appellant (s) : Mr. Hemanth Singh
Ms. Meghaa Aggarwal
Counsel for the Respondents (s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain for R-1

ORDER

The learned counsel for the Appellant submits that the Rejoinder is being filed today after serving copy on the other side.

Post the matter for hearing on **19.09.2014.**

(Rakesh Nath)
Technical Member
ts/kt

(Justice M. Karpaga Vinayagam)
Chairperson